

<b>Nomination of cases by Hon'ble the Chief Justice on 18/12/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Hon....., J.</b>			
1	Bail – 44540/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 19/12/2015
2	Bail – 34601/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 19/12/2015
3	Bail – 44677/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 19/12/2015
4	Bail – 44687/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 19/12/2015
5	Bail – 42642/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 19/12/2015
6	Bail – 44559/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 19/12/2015
7	A482 – 36086/2015 ( NRHM )	Hon. Arun Tandon, J.	Listing Section on 18/12/2015
8	A482 – 36087/2015 ( NRHM )	Hon. Arun Tandon, J.	Listing Section on 18/12/2015
9	A482 – 33140/2015 with Crl. Revision – 3891/2010	Hon, P. K. Srivastava, J. ( both cases )	A482 Section on 18/12/2015
10	SCCR – 553/2014	Hon. Sudhir Agarwal, J.	Spl. A./C. R. Section on 18/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
19/12/2015